

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 3

CUSTOMS APPEAL NO. 10588 OF 2013

[Arising out of OIO-06/MP/2012-13 dated 26/12/2012 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

YOGESHBHAI ARVINDBHAI CHALTHANWALA

House No. 6/6138, Gundi Sheri, Mahindharpura,
Surat, Gujarat

Appellant

Vs.

C.C.E. & S.T.-SURAT-I

New Building...Opp. Gandhi Baug, Chowk Bazar,
Surat, Gujarat-395001

Respondent

Appearance:

None appeared for the Appellant

Shri P Ganesan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

Date of Hearing : 29.10.2024

Date of Decision : 29.10.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10587 of 2013.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Dharmi